




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP82/13	TP 53/16	Hearing	397/398	Carborundum Universal Ltd Vs Wendt (India) Ltd and 8 others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	NITYA K 7829466499	RESPONDENT NO.1	
2.	ARJUN RAO Adv- AZBE Partman 9880508071	Petitioner	
3.	Aathira Menon 9972744882	Respondent No 2-8	

Counsel for petitioner is present. Counsel for respondents is present.

List it on 26.07.2017.


MEMBER (J)


MEMBER (T)